

Dated Mandi, the 5th November, 2019.

ADVERTISEMENT NOTICE

As per "Himachal Pradesh Subordinate Courts' Staff (Recruitment, Promotion and Conditions of Service) Rules, 2012, applications in offline mode are invited on the prescribed format from the eligible desirous candidates, between the age of 18 to 45 years as on 01.11.2019, for filling up the post of Peon/Orderly/Chowkidar(s) (Class-IV) in this Civil and Sessions Division, Mandi, District Mandi, Himachal Pradesh, as per details prescribed hereunder. However, relaxation in upper age limit shall be the same as may from time to time, be prescribed by the State Government for entry into service for such candidates.

Sr. No.	Name of Post	Number of Vacancies (Category-wise)	Pay Band & Grade Pay	Educational Qualification	
1.	Peon/Orderly/Chowkidar (Class-IV) REGULAR BASIS	10 (Ten) {Two clear cut and eight anticipated}	Rs. 4900-10680 with Grade Pay of Rs.1300/- plus allowances as admissible under the Rules.	Candidate should have passed at least Matriculation examination.	
		General un-reserved			7
		Scheduled Caste			1
		O.B.C.			2
2.	Peon/Orderly/Chowkidar (Class-IV) DAILY WAGE BASIS	06 (Six) {clear cut}	On Daily wages as prescribed by the state Government from time to time	-do-	
		General un-reserved			2
		Scheduled Caste			1
		Scheduled Tribe			1
		O.B.C.			1
		Orthopaedically Handicapped			1

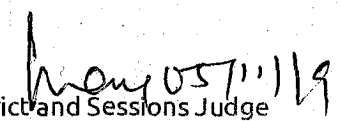
The number of vacancies for aforesaid categories may increase or decrease in future, due to administrative exigencies.

Applications may be sent to the **District and Sessions Judge, Mandi, District Mandi, H.P** so as to reach on or before **30.11.2019**. The words "Application for the post of Class-IV {Peon/Orderly/Chowkidar on Regular basis}" OR "Application for the post of Class-IV {Peon/Orderly/Chowkidar on Dailywage basis}" should be superscribed on top of the envelope containing application form.

For detailed information of the Rules ibid, the desirous candidates may visit the High Court Website <http://hphighcourt.nic.in/>

The appointment/selection for the aforesaid posts will be made on the basis of viva-voce/interview to be conducted by this office.

The applications complete in all respect on the prescribed format, alongwith attested copies of certificates, in support of their age, qualification, category, experience etc. as well as one passport size photograph duly attested by gazetted officer affixed thereon, should reach in this office on or before **30th November, 2019**. Applications found incomplete or received after due date, or not in accordance with the prescribed format ANNEXURE-A or ANNEXURE-B, shall be outrightly rejected and no correspondence will be entertained in that respect. No TA/DA shall be admissible for appearing in the viva-voce/interview. The desirous candidate should submit separate application for different category post, if applicable.


 District and Sessions Judge
 Mandi Civil and Sessions Division
 Mandi, District Mandi, H.P.

Endst. No. DJ-R(Req)/MND/2019-13031-13070 dated Mandi, the 5th November, 2019.

Copy forwarded to:

1. The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla for information, please
2. All the District and Sessions Judges in Himachal Pradesh, with a request to circulate the advertisement notice in all the subordinate courts in their respective Civil & Sessions Division and display the same on their respective notice board for wide publicity.
3. All the Judicial Officers of this Civil & Sessions Division, with a request to get the advertisement notice displayed on the notice board of their respective courts for wide publicity.
4. The Regional Employment Exchange Officer/Sub Employment Exchange Officers of District Mandi, with a request to sponsor the names of eligible candidates to this office before stipulated date i.e. 30.11.2019. They are further requested to send the separate list of candidates for above mentioned regular and daily wage posts.
5. Sh. Vikrant Janartha, Proprietor, Janartha Advertising, Katiyar Cottage 2nd Floor, Near Local Bus Stand Sanjauli, Shimla, with a request to get the aforesaid advertisement published in the daily newspaper namely "Amar Ujala" {HP Edition} at the earliest. He is also requested to send a copy of the paper containing the advertisement to this office for record and further necessary action.
6. Civil Nazir(Accts.) of this office, for information.
7. The Assistant Programmer/System Officer, of this office, with a direction to upload the advertisement notice on website of District Court Mandi, for wide publicity.
8. The Daftri of this office, with a direction to place the copy of the advertisement on the 'Notice Board' of this Court.
9. Guard file.

May 05/11/19
District and Sessions Judge
Mandi Civil and Sessions Division
Mandi, District Mandi, H.P.

ANNEXURE-A
APPLICATION FOR THE POST OF PEON/ORDERLY/CHOWKIDAR
(ON REGULAR BASIS)

Adv. No.DJ-R(Req.)MND/2019- 13031-13070

Dated 5th November, 2019

(Affix here recent
passport size
photograph duly
attested by
Gazetted officer)

To

**The District and Sessions Judge,
Mandi, District Mandi, H.P.
Pin Code - 175001.**

1. Name of the candidate (In capital letters): _____
2. Son/daughter/wife of : _____
3. Date of Birth(DD/MM/YY) : _____
(attach attested photocopy of proof)

4. Qualification(Matric onwards)(attach attested photocopies):

Sr. No.	Examination Passed	Board/ University	Total Marks	% of Marks
1.	Matric			
2.	10+2			
3.	Graduation			
4.	Post Graduation			

5. Experience, if any; give details as under(attach attested copy of certificate):

Name of office where working/worked	Post on which working/worked	Duration of service		Pay Scale	Total Experience in months
		From	To		

6. Permanent Address:
(Mention PIN Code also) _____
PIN Code: _____
7. Address for correspondence:
(Mention PIN Code also) _____
PIN Code: _____
8. Mobile Number: _____
(compulsory)

9. Category(General/SC/ST/OBC/Orthopaedically Handicapped):

Gen.	SC	ST	OBC	Orthopaedically Handicapped

10. Unique Identity Card No./AADHAR Card No. _____

Signature of the candidate

Place: _____
Date: _____

Verification:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom. If particulars mentioned by me are found false at any stage then I shall be liable to be disqualified/ terminated without any notice.

Verified on this the (date) _____ Day of (Month) _____ 2019.

Signature of the candidate

ANNEXURE-B
APPLICATION FOR THE POST OF PEON/ORDERLY/CHOWKIDAR
(ON DAILY WAGE BASIS)

Adv. No. DJ-R(Req.)MND/2019- 13031-13070

Dated 5th November, 2019

(Affix here recent
passport size
photograph duly
attested by
Gazetted officer)

To

**The District and Sessions Judge,
Mandi, District Mandi, H.P.
Pin Code - 175001.**

1. Name of the candidate (In capital letters): _____

2. Son/daughter/wife of : _____

3. Date of Birth(DD/MM/YY) : _____
(attach attested photocopy of proof)

4. Qualification(Matric onwards)(attach attested photocopies):

Sr. No.	Examination Passed	Board/ University	Total Marks	% of Marks
1.	Matric			
2.	10+2			
3.	Graduation			
4.	Post Graduation			

5. Experience, if any; give details as under(attach attested copy of certificate):

Name of office where working/worked	Post on which working/worked	Duration of service		Pay Scale	Total Experience in months
		From	To		

6. Permanent Address:
(Mention PIN Code also)

PIN Code: _____

7. Address for correspondence:
(Mention PIN Code also)

PIN Code: _____

8. Mobile Number:

(compulsory)

9. Category(General/SC/ST/OBC/Orthopaedically Handicapped):

Gen.	SC	ST	OBC	Orthopaedically Handicapped

10. Unique Identity Card No./AADHAR Card No. _____

Signature of the candidate

Place: _____
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Verified on this the (date) _____ Day of (Month) _____ 2019.

Signature of the candidate